

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3364
ANSWERED ON:20.03.2001
REMOVAL OF ROADSIDE VENDORS
MANIBHAI RAMJIBHAI CHAUDHARY

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether roadside vendors are being removed in Delhi;
- (b) if so, whether the Government propose to provide any assistance for the livelihood of these people;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI BANDARU DATTATREYA)

(a): The removal of roadside vendors is the responsibility of the concerned civic body. It has been reported that the vendors who have applied for tehbazari under the policy and have been found eligible are allowed to continue till they are settled in identified squatting zones under the guidelines of Hon'ble Supreme Court. Other Vendors are unauthorized and are removed from time to time during encroachment removal raids.

(b),(c)&(d): There is no assistance provided to the unauthorized squatters who are removed.